

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM

TO

ADJUDICATION ORDER NO. AO/VKV/39/2015

1. Whereas an order bearing No. AO/VKV/39/2015 dated July 03, 2015 (hereinafter referred to as "the order") was passed against "M/s. ACE India Ltd." imposing certain penalty.
2. And whereas I have noticed an inadvertent error in the name of the Company stated in the order. In this regard, name of the Company shall be read as "M/s AEC India Ltd".
3. Other contents of the order shall remain unchanged.

DATE: July 06, 2015

PLACE: New Delhi

VIJAYANT KUMAR VERMA

ADJUDICATING OFFICER